(c) An expert committee constituted by the Government is carrying out detailed analysis considering the launch requirements for next decade, azimuth corridor for flight. path, impact points of spent stages, safety zones, and mission requirements. The report of the committee is expected to be finalized by October, 2014

Launching of GSAT-SP

- 3177. SHRI BAISHNAB PARIDA: Will the PRIME MINISTER be pleased to state:
- (a) the status of launching the next generation communication Satellite (GSAT-SP);
- (b) to what extent this would help spread and linkage in the telemedicine initiative, which is gaining stream across the country; and
- (c) the time-frame within which the above system would cover the entire medical field at the grass root level in the country?

THE MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): (a) A communication satellite designated as GSAT-5P carrying 24 C-band and 12 Extended C-band transponders was launched on December 25, 2010 on-board GSLV-F06, which could not accomplish the mission due to launch failure. There is no Indian communication satellite designated as GSAT-5P, referred in the question.

- (b) The transponder capacity on GSAT-5P was planned to augment the INSAT/GSAT capacity for supporting ongoing satellite communication services including telemedicinc. GSAT-12 satellite launched subsequently, on July 15, 2011 is providing linkage for the telemedicine network to the extent of supporting 384 telemedicine centres in the country.
- (c) Telemedicine centres are established based on need and support from State Governments/NGOs. The expansion of Telemedicine centres is an ongoing process and the same is carried out based on the proposals received from State Governments/NGOs, technology and connectivity needs and fund availability.

Estimation of per-capita income and gross domestic product

- 3178. DR. T. N. SEEMA: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:
- (a) whether Government has estimated per-capita income and gross domestic product in the country during each of the last three years and the current year, if so, the details thereof, State-wise;
 - (b) whether Government has prepared any list of poor States;

- (c) if so, whether per-capita income in such States is lower than the national average and if so, the details thereof and the reasons therefor, and
- (d) the measures taken/proposed to be taken by Government to increase the percapita income and reduce the impact of inflation on income and poverty?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI INDERJIT SINGH RAO): (a) State estimates of Per Capita income and Gross Domestic Product are compiled by concerned State Governments. The estimates available for the last three years are given in Statement (*See* below).

- (b) No, Sir.
- (c) Does not arise.
- (d) The Government has undertaken several steps to increase per-capita income in the country. The steps include skill development in both rural and urban areas; proposals to boost agriculture including technology driven second green revolution with focus on higher productivity; development of industrial corridors with emphasis on Smart Cities linked to transport connectivity to spur growth in manufacturing; incentives for the sectors like power, food processing and packaging machinery; and rationalization of duties of specific commodities-all of which are likely to result in high growth in production, improved employment opportunities and hence, higher per capita income.

Similarly, to contain inflation, some of the measures taken by the Government recently include recommending the delisting of fruits and vegetables from the purview of Agricultural Produce Marketing Committee Acts of the States; reducing import duties for wheat, onion, pulses and refined edible oils; banning export of certain edible oils and pulses; imposing stock limits to prevent hoarding and black marketing in the case of select essential commodities; suspending Futures trading in rice, urad and tur; inclusion of onions and potatoes under the purview of stock holding limits under the Essential Commodities Act, 1955. The Union Budget 2014-15 outlines the measures to bring down inflation on a sustainable basis that *inter-alia* include: laying emphasis on bringing technology driven second green revolution with focus on higher productivity and "Protein revolution"; establishing a Price Stabilization Fund to mitigate the risk of price volatility in the agriculture produce; accelerating the setting up of a National Market and re-orientation of State APMC Acts; encouraging farmers' markets in towns to enable the farmers to sell their produce directly; restructuring FCI on priority basis and reducing transportation and distribution losses and improving efficacy of the public distribution system.

Apart from the above administrative and fiscal measures taken by the Government, the Reserve Bank of India (RBI) has taken necessary monetary measures to moderate demand to levels consistent with the capacity of the economy, with a view to containing inflation and anchoring inflation expectations.

StatementState-wise Per Capita Income and Gross Domestic Product at current prices:

Sl. No.	State	Per C	Capita Inco	ome (₹)	Gross Domestic Product (₹ in crore)		
		2011-12	2012-13	2013-14	2011-12	2012-13	2013-14
1	2	3	4	5	6	7	8
1.	Andhra Pradesh (undivided)*	69742	78958	88876	662592	754409	854822
2.	Arunachal Pradesh	68667	76218	84869	10396	11817	13491
3.	Assam	36415	40475	46354	125820	141621	162652
4.	Bihar	22582	27202	31229	243269	296153	343054
5.	Chhattisgarh	48366	52983	58297	144382	163461	185060
6.	Goa	211570	200514	NA	43255	42407	NA
7.	Gujarat	87175	96976	NA	594563	670016	NA
8.	Haryana	106358	119158	132089	298786	339451	383911
9.	Himachal Pradesh	75185	83899	92300	64957	73710	82585
10.	Jammu and Kashmir	46734	52250	58593	68185	77558	87319
11.	Jharkhand	36554	40238	46131	135618	151655	172773
12.	Karnataka	68053	76578	84709	455212	519109	582754
13.	Kerala	78387	88527	NA	307906	349338	NA
14.	Madhya Pradesh	37979	44989	54030	311670	372171	450900
15.	Maharashtra	93748	103991	114392	1175419	1323768	1476233
16.	Manipur	34518	36937	NA	11083	12484	NA
17.	Meghalaya	50316	52090	58522	17199	18296	21045
18.	Mizoram	53624	63413	NA	6890	8363	NA
19.	Nagaland	63781	70274	77529	13859	15676	17749
20.	Odisha	41876	49241	54241	214583	255459	288414
21.	Punjab	76895	84526	92638	256374	285165	317054

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1	2	3	4	5	6	7	8
22.	Rajasthan	52735	59097	65098	403422	459215	513688
23.	Sikkim	130127	151395	176491	8907	10473	12377
24.	Tamil Nadu	89050	98628	112664	667202	744859	854238
25.	Tripura	54077	60963	NA	20982	23855	NA
26.	Uttar Pradesh	30071	33616	37630	685292	782285	890265
27.	Uttarakhand	85372	92191	103349	97858	107868	122433
28.	West Bengal	53383	61352	69413	528316	612701	700117
29.	Andaman and Nicobar Islands	89642	97687	107418	4994	5633	6150
30.	Chandigarh	136883	141926	156951	22826	25046	29076
31.	Delhi	166883	192587	219979	296957	348221	404576
32.	Puducherry	103149	114034	148784	14661	16769	21061
	A ll I ndia	61855	67839	74380	8391691	9388876	10472807

^{*} Separate estimates for Telangana are not available:

NA: Not Available.

Proposal to enhance the amount under MPLADS

†13179. SHRI LAL SINH VADODIA: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether Government has received any proposal with regard to enhancement of the amount of rupees five crores given to every Member of Parliament of the country under MPLADS for taking up works in his/her constituency; if so, the details thereof; and
- (b) whether Government proposes to enhance the said amount to the tune of seven crores; if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING, MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI INDERJIT SINGH RAO): (a) The Lok Sabha Committee on MPLADS in its sitting held on 02.07.2013 had recommended that Ministry of Statistics and Programme Implementation should take expeditious steps to increase the annual allocation per Member of Parliament from rupees 5th crore to rupees 10 crore.

(b) The matter is under examination in consultation with the Ministry of Finance.

[†]Original notice of the question was received in Hindi.